

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/640/18/2017  
PETITION NUMBER : CP/640/ (IB)/2017  
NAME OF THE PETITIONER(S) : AUTOCOP (I) PVT LTD  
NAME OF THE RESPONDENT(S) : DIGITAL SECURITY SOLUTIONS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. D HANODHARAN	Accounts Officer. Autocop (I) Pvt Ltd.	[Signature]
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**ORDER**

Accounts Officer of the petitioner company present and stated that the counsel could not attend before the Adjudicating Authority today and prayed for time to make submissions. Time is extended at request. Put up on 08.12.2017.

-sd/-  
**S Vijayaraghavan**  
Member (Technical)

-sd/-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)